NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. NEELAKANTAN R. MUKUMBASI COUNCELFOR RESPONDENTS

2,

SANESH V ARANALA

COUNTEL LOK

AV ARU

R.SIDHARTA

ORDER

Counsels for both the parties are present. Counsel for Petitioner filed the written arguments, copy of which is given to the other side. Counsel for Respondent is directed to file written arguments before the next date of hearing. Put up on 08.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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